

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 523 of 2021	Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr.  <b>With</b>	Adarsh Rai	Sidhant Saraswat Reetesh Kr. Agarwal-R1
2.	Comp. App. (AT) (Ins) No. 524 of 2021 & I.A. No. 2631 of 2021	Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors.	Adarsh Rai	Reetesh Kr. Agarwal-R1 Sidhant Saraswat-R2 & R3 B.L. Khandelwal-R4
3.	Comp. App. (AT) (Ins) No. 834 of 2021 & I.A. No. 2238 of 2021	Department of Goods and Services Tax & Anr. Vs. Raj Oil Mills Ltd.	Aaditya Pande	Uzair Z. Kazi Dhanushree Hubilkar
4.	Comp. App. (AT) (Ins) No. 836 of 2021 & I.A. No. 2241 of 2021	Joint Commissioner of State Tax Vs. Shree Vindhya Cast Coasters Ltd. & Anr.	Aaditya Pande	Manish Jha-R2

### For Directions

5.	Comp. App. (AT) (Ins) No. 563 of 2021	MarinaIndia Traexim Pvt. Ltd. Vs. Union Bank of India & Anr.	Arjun Syal	Abhimanyu Bhandari Abhishek Anand-R2 Pathik Chaudhury
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### For Admission (Fresh Case)

6.	Comp. App. (AT) No. 21 of 2022	Tushar kanti Roy & Ors. Vs. Mrs. Shuili Roy & Ors.	Atul Krishna	
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### For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 239 of 2020	ETA Engineering Pvt. Ltd. Vs. Alliance Mall Developers Co. Pvt. Ltd.	Gautam Dutta	Pritha Srikumar Nikita Garg
8.	Comp. App. (AT) (Ins) No. 225 of 2021	Epack Polymers Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Kamal Ahuja	Shikhil Suri Nikita Thapar Komal Gupta

9.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP
10.	Comp. App. (AT) (Ins) No. 572 of 2021	BKFC & Co Vs. Transparent Energy System Pvt. Ltd. & Anr.	L.B. Rai	Rohit Gupta-R1 Udita Singh-R2
11.	Comp. App. (AT) (Ins) No. 808 & 809 of 2021	JSP Projects Pvt. Ltd. Vs. SAM Business Continuity Services	Sunil K Jain	Minakshi Jyoti
12.	Comp. App. (AT) (Ins) No. 840 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Perfect Engine Components Pvt. Ltd.	R.P. Agrawal	Kumar Anurag Singh Zain A. Khan
13.	Comp. App. (AT) No. 74 of 2021	Raj Nandini Buildtech Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Bina Gupta	Lata Sisodiya-R1 Anshul Sharma-R2
14.	Comp. App. (AT) No. 93 of 2021	Arvind Parasramka Vs. Calcutta Investment Company Ltd. & Ors.	Niharika Ahluwalia	Mainak Bose Nikhil Jhunjunwala-R1 & R4 Manju Bhuteria-R8 V.V.V. Sastry-R10

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By order of Hon'ble Chairperson

-sd/-  
Registrar